

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.44/96 in OA No.1065/1995

New Delhi, this <sup>19th</sup> ~~18th~~ day of March, 1996

(18)

Hon'ble Shri B.K. Singh, Member(A)

Smt. Bahnmati & Another  
114/5, Railway Colony, Kishan Ganj, New Delhi .. Applicant

By Shri B.S. Mainee, Advocate

versus

Union of India through

1. The General Manager, Northern Railway  
Baroda House, New Delhi
2. The Svl. Supdt. Engineer(Estate)  
DRM Office, State Entry Road, New Delhi
3. The Dy. Controller of Stores  
Northern Railway, Shakurbasti, Delhi .. Respondents

ORDER(in circulation)

This review application is filed against the order dated 21.11.95 in OA 1065/95 for removing the typographical error occurring in respect of quarter No.114/5, Rly. Colony, Kishan Ganj.

2. The quarter No. wrongly printed as 14/5 in first page and in para 2 of the order dated 21.11.95 should be read as 114/5, Rly. Colony, Kishan Ganj. The RA is allowed and an amended copy of the judgement be sent to the parties concerned.

(B.K. Singh)  
Member(A)

/gtv/